

लेखने के लिए हैं। हर तरह सम्भव है कि वे मौसम विज्ञान सम्बन्धी बँसुनों में आए और चीन की मुख्य भूमि के लिए छोड़े गये थे तथा हवा के बहाव से भारत में गिर गये।

Statehood for Tripura and Manipur

*535. SHRI DASARATHA DEB : Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to introduce a Bill to confer Statehood to Tripura and Manipur during the current session of Lok Sabha ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : Efforts are being made to get the Bill ready for introduction as early as possible.

Reservation for Scheduled Castes/Scheduled Tribes for Recruitment to Government Service

*536 SHRIMATI BHARGAVI THAN-KAPPAN : Will the PRIME MINISTER be pleased to state :

(a) whether Government have under consideration any proposal to increase the percentage of reservation for the Scheduled Castes and Scheduled Tribes for recruitment to Government service on the basis of their increasing strength in the present population ; and

(b) if so, the particulars thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The percentages of reservations for Scheduled Castes and Scheduled Tribes in the services under the Government of India have already been increased w. e. f. 25th March, 1970, so as to be in keeping with the proportion of these communities in the total population of the country according to the 1961 Census, vide Ministry of Home Affairs Resolution No. 27/25/68-Ests. (SCT) dated the 25th March, 1970. A copy of the Resolution is laid on the Table of the House [Placed in Library. See No. LT-429/71]. The figures of population of Scheduled Castes and Scheduled Tribes on

the basis of the 1971 Census are not yet available, and therefore the question of any further revision in the percentage of reservation does not arise at this stage.

Setting up of Dry Port in Delhi

*537. SHRI H. K. L. BHAGAT : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are considering a proposal for setting up a Dry Port in Delhi ; and

(b) if so, when the proposal is likely to be implemented ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) Yes, Sir.

(b) The question of implementation of the proposal will arise after a decision on whether or not a "Dry Port" is to be set up is taken.

A. I. R. Station at Tirupati

*538. SHRI T. BALAKRISHNIAH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any representation has been received from Tirumala-Tirupati Devasthanams and the Municipal Council, Tirupati requesting the Central Government to construct a Radio Broadcasting Station at Tirupati or Tirumala-Chittoor District in Andhra Pradesh ; and

(b) whether the Tirumala-Tirupati Devasthanams has come forward to give financial assistance for the construction of the Radio Station ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATHPATHY) : (a) Yes, Sir.

(b) Yes, Sir. But this suggestion has not been found feasible.

Relationship between Planning Commission and State Planning Bodies

*539. SHRI B. S. MURTHY : Will the Minister of PLANNING be pleased to refer to the reply given to Starred Question No. 61 on the 26th May, 1971 and state :

(a) how the Planning Commission functions vis-a-vis the State Planning bodies ;

(b) whether any norms have been evolved in this behalf ;

(c) whether there are Planning Cells working in the State independently ; and

(d) if so, the relationship of these Cells with the Planning Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (d). The State Planning bodies are to aid and advise the State Governments in Plan matters. The State Planning Departments in their turn deal with the Planning Commission in matters relating to the Five Year and Annual Plans.

The State Governments have Planning organisations to suit their own requirement. Generally speaking, there is a separate Planning Department in each of the States ; in some States, the Planning organisation forms part of a Department dealing with Finance, General Administration, etc. The arrangement in the other Departments and subordinate bodies do also differ from State to State. These do not function independently either of the State Governments or of the Departments of which they form parts. The Planning Commission deals with the State Departments dealing with planning.

Harijan's Houses Burnt in Mysore District

2252. **SHRI S. M. SIDDAYYA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that several houses of the Harijans were burnt in Hanchi Pura village in Nanjangud Taluk in Mysore District in the month of March 1971 and all their foodgrains and belongings were destroyed ;

(b) if so, the compensation paid to rehabilitate them and whether they have completely rehabilitated ; and

(c) whether the cause of the fire has been enquired into and, if so, the particulars thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). According to the information received from the State

Government, in an accidental fire in village Hanchi Pura in Nanjangud Taluk of district Mysore, on 23rd March, 1971, 99 thatched and country-tailed houses of members of Scheduled Castes were burnt. 103 families suffered loss amounting Rs. 62,553. Rs. 20 each were given to each family as an immediate grant. In addition, a sum of Rs. 25 has been sanctioned to each family by the Taluk Board, Nanjangud. The State Government have sanctioned a further sum of Rs. 25,905 to provide relief to the sufferers. Temporary shelter and food were also provided out of locally made donations. The State Government have selected a suitable site to rehabilitate the villagers.

(c) The Superintendent of Police and the Assistant Commissioner, Nanjangud, have inquired into the matter and have come to the conclusion that there was no foul-play and that the fire was accidental.

Destruction of Statue of Dr. B. R. Ambedkar in Humnabad (Mysore)

2253. **SHRI S. M. SIDDAYYA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in the month of March, 1971, a statue of Dr. B. R. Ambedkar in Humnabad, Bidar district, Mysore State was destroyed ;

(b) if so, whether the culprits have been apprehended and charge-sheeted ;

(c) whether any enquiry has been instituted into this incident ; and

(d) whether any steps have been taken to reinstal the said statue ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (d). According to the information received from the State Government, on the night between 14th and 15th March, 1971, some unknown miscreants removed and damaged the statue of Dr. B. R. Ambedkar in Humnabad (Bidar) district. A case under sections 295 and 427 IPC has been registered and is being investigated. It is understood that the local people are collecting subscriptions to instal a new bust of Dr. Ambedkar.